

**Name of the Corporate Debtor: Sanwariya Furnaces Private Limited**  
**Date of commencement of CIRP: July 28, 2022;**  
**List of creditors as on March 22, 2023**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Alwar Refractories Pvt. Ltd.	17.08.2022	1,264,062.12	1,264,062.12	Supply of Goods	-	-	No	4.72	-	-	-	-	Note 1
2	Refmon Industries	17.08.2022	67,956	67,956.00	Supply of Goods	-	-	No	0.25	-	-	-	-	Note 1
3	D-Tech Furnaces Solutions	18.08.2022	580,721	580,721.00	Supply of Goods	-	-	No	2.17	-	-	-	-	Note 1
4	Sh. Vikas Maheshwari, Proprietor of M/s. Vikas Trading Company	19.08.2022	18,485,231	18,485,231	Supply of Goods	-	-	No	69.07	-	-	-	-	-
5	Shree Chand Trading Co. Through Ankur Jain (Proprietor)	17.08.2022	6,359,499	6,359,499	Supply of Goods	-	-	No	23.76	-	-	-	-	Note 2
<b>Total</b>			<b>26,757,469</b>	<b>26,757,469</b>								-	-	

**Notes**

- 1 Additional information/documents were sought and received. Further, the claims are admitted to the extent information available with the Resolution Professional
- 2 The claimant filed Form -C earlier and the same was not admitted. The claimant revised the Form and filed the same with RP